

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.07.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 895 of 2019 Part Heard	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee
2.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
3.	Comp. App. (AT) (Ins) No. 1114 of 2020 Part Heard	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani
4.	Comp. App. (AT) (Ins) No. 282 of 2021	Ishita Halder Vs. Siba Kumar Mohapatra & Anr.	Arani Guha	Siba Kumar Mohapatra-R1 Sanjay Kapur VM Kannan Arjun Bhatia-R2

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 390 of 2021	Dr. Anees Ahmed & Ors. Vs. Amit Jain (Resolution Professional) & Ors.	Pramod Kr. Singh	Sumant Batra Niharika Sharma-R1
6.	Comp. App. (AT) (Ins) No. 447 of 2021	ASREC (India) Limited Vs. Royal Weavers Pvt. Ltd.	Pragati Agrawal	Anirudh Sangneria
7.	Comp. App. (AT) (Ins) No. 448 of 2021	The Committee of Creditors (Through Canara Bank) Vs. Lakshmi Precisions Screws Ltd. (Through the resolution Professional) & Anr.	P.B.A Srinivasan	

8.	Comp. App. (AT) (Ins) No. 450 of 2021	Vikram Bajaj Resolution Professional for AMR Infrastructure Ltd. Vs. Surender Kumar Singhal/ Rajat Singhal/ Raman Aggarwal (Jointly as Resolution Applicant)	Abhishek Anand	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	Gurmeet Bindra Saurabh Kalia-R2
10.	Comp. App. (AT) (Ins) No. 316 of 2021	Ravi Ajit kulkarni Vs. State Bank of India With	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP
11.	Comp. App. (AT) (Ins) No. 317 of 2021	Ajit Bhagwan Kulkarni Vs. State Bank of India	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar